

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:4055

ANSWERED ON:14.12.2001

FDI PROPOSALS CLEARED

A. VENKATESH NAIK;A.P. JITHENDER REDDY;ASHOK NAMDEORAO MOHOL;BAHADUR SINGH KOLI;DINSHA J. PATEL;PRABODH PANDA;PRAKASH V. PATIL;RAMSHETH THAKUR;YEMPARALA VENKATESWARA RAO

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) the details of FDI proposals received and cleared by the Government since April 2001 to November 2001, month-wise and country-wise;
- (b) the sectors and States for which these proposals have been cleared;
- (c) the amount of investment involved in each proposal;
- (d) the time limit fixed for execution of these proposals;
- (e) the details of FDI target fixed, if any, for the current year; and
- (f) the steps being taken to achieve the target ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. RAMAN SINGH)

(a) to (c) : A total number of 1181 proposals for Foreign Direct Investment (FDI) involving a total amount of Rs. 13,259.74 crore (data for Nov. 2001 is provisional) have been approved by the Government during the period from 1.4.2001 to 30.11.2001. The details of the approved FDI proposals are regularly published in the monthly SIA Newsletter brought out by Department of Industrial Policy & Promotion, which is widely circulated to various establishments, including the Parliament Library and also posted in SIA Website (<http://www.nic.in/indmin>).

(d) : As per the standard terms & conditions of the FC approval, the FC approval holders are required to implement the approval within a period of two years from the date of issue of the FC approval.

(e) & (f): Consideration of FDI proposals is an ongoing process and there is no fixed year-wise target for receiving FDI. However, in its endeavor to attract more and more FDI into the country, the Government reviews the FDI policy on continuous basis.